## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. 57(ND)/2016

IN THE MATTER OF:

Mrs. Reena Ahluwalia & Ors.

.... Applicants/petitioners

v.

5-1

M/s. Suntime Energy Ltd. & Ors.

Respondents

Order under Section 397/398 of the Companies Act

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Arun Saxena and Ms. Nalini, Advocates

For the Respondent(s):-

Mr. Pervinder, Advocate

....

## **ORDER**

For order, see C.P. 40(ND)/2012.